

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3691
ANSWERED ON:25.08.2011
ALLOCATION FOR FOREST AREAS
Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Ministry is not allocating funds for treatment of forest areas which are prioritized as integral part of watershed projects based on the criteria defined by the department itself;
- (b) if so, the reasons therefor;
- (c) whether non-allocation of funds in this regard would lead to denial of livelihood to the forest dwellers;
- (d) if so, the strategy devised to tackle the issue;
- (e) whether this exclusion would lead to collapse of guiding principle of Common Guidelines, 2008 issued by the Government and result in fragmented, limited and flawed outcomes of watershed programmes;
- (f) if so, the details thereof; and
- (g) whether the department proposes to reconsider its decision and if so, the details thereof?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHIR SISIR KUMAR ADHIKARI)

- (a) No, Sir. The Department of Land Resources is allocating funds for treatment of forest areas which are integral part of the selected watershed project area.
- (b) to (g) In view of (a) above, question does not arise.